## GOVERNMENT OF INDIA RAILWAYS LOK SABHA

UNSTARRED QUESTION NO:2577 ANSWERED ON:25.11.2010 IRCTC Siddeswara Shri Gowdar Mallikarjunappa

## Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that Indian Railway Catering & Tourism Corporation (IRCTC) has also been given the mandate regarding reservation and cancellation of tickets;

(b) whether IRCTC earns revenue by providing the services for the Railways;

(c) whether IRCTC also charges service tax from the passengers over and above the rail fare and reservation charges; and

(d) if so, the details thereof and reasons therefor?

## Answer

## MINISTER OF THE STATE IN THE MINISTRY OF RAILWAYS (SHRI K.H. MUNIYAPPA)

(a): Yes, Madam. Indian Railway Catering and Tourism Corporation (IRCTC) has also been assigned the work of providing reservation through internet using the Indian Railways' computerized Passenger Reservation System (PRS).

(b): Yes, Madam.

(c): IRCTC realises service charges from passengers and pays service tax to the Government out of the service charges so collected.

(d): Service Charges realised from the passengers are:

e-ticket:

i. `10/- per e-ticket in Sleeper (SL) and Reserved Second Sitting (2S) classes

ii. `20/- per e-ticket for all other classes.

i-ticket:

i. `40/- per ticket for Sleeper(SL) and Reserved Second Sitting (2S) classes

ii. `60/- per ticket for other classes.

The service charges are levied to cover the costs of providing online booking facility to customers and delivery of the tickets, in case of i-tickets.